

>

Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, I beg to lay on the Table--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2006-2007.

(ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7706/2007)

(b) (i) Review by the Government of the working of the Sethusamudram Corporation Limited, Chennai, for the year 2006-2007.

(ii) Annual Report of the Sethusamudram Corporation Limited, Chennai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7707/2007)

(c) (i) Review by the Government of the working of the Cochin Shipyard

Limited, Kochi, for the year 2006-2007.

(ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7708/2007)

(d) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7709/2007)

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2006-2007, together with audit report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Cochin Port Trust, Cochin, for the year 2006-2007.

(Placed in Library, See No.LT 7710/2007)

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust, Tuticorin, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tuticorin Port Trust, Tuticorin, for the year 2006-2007.

(Placed in Library, See No.LT 7711/2007)

(4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2006-2007, together with audit report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Mumbai Port Trust, Mumbai, for the year 2006-2007.

(Placed in Library, See No.LT 7712/2007)

- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Mormugao, for the year 2006-2007.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Mormugao, for the year 2006-2007.

(Placed in Library, See No.LT 7713/2007)

- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2006-2007.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, Mangalore, for the year 2006-2007.

(Placed in Library, See No.LT 7714/2007)

- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2006-2007, together with audit report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Cochin Port Trust, Cochin, for the year 2006-2007.

(Placed in Library, See No.LT 7710/2007)

- (8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2006-2007.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Kandla, for the year 2006-2007.

(Placed in Library, See No.LT 7715/2007)

- (9) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Pension Fund Trust, Mumbai, for the year 2006-2007, together with audit report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Mumbai Port Trust, Pension Fund Trust, Mumbai, for the year 2006-2007.

(Placed in Library, See No.LT 7716/2007)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design and Research Centre, Visakhapatnam, for the year 2006-2007, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Ship Design and Research Centre, Visakhapatnam, for the year 2006-2007.

(Placed in Library, See No.LT 7717/2007)

- (11) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the Vishakhapatnam Dock Labour Board, Visakhapatnam, for the year 2006-2007, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vishakhapatnam Dock Labour Board, Visakhapatnam, for the year 2006-2007.

(Placed in Library, See No.LT 7718/2007)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I beg to lay on the Table--

- (1) A copy of the Annual Report (Hindi and English Versions) of the Central Vigilance Commission, New Delhi, for the year 2006 under sub-section (3) of Section 14 of the Central Vigilance Commission Act, 2003.

(Placed in Library, See No.LT 7719/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2006-2007.

(Placed in Library, See No.LT 7720/2007)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Grih Kalyan Kendra, New Delhi, for the year 2006-2007.

(Placed in Library, See No.LT 7721/2007)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Officers' Institute, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Officers' Institute, New Delhi, for the year 2006-2007.

(Placed in Library, See No.LT 7722/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Society, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Society, New Delhi, for the year 2006-2007.

(Placed in Library, See No.LT 7723/2007)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Public Administration, New Delhi, for the year 2006-2007.

(Placed in Library, See No.LT 7724/2007)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Bhandar, New Delhi, for the year 2006-2007.

(Placed in Library, See No.LT 7725/2007)

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

(i) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 2007 published in Notification No. G.S.R.553 (E) in Gazette of India dated the 16th August, 2007.

(ii) The Indian Administrative Service (Pay) Fifth Amendment Rules, 2007 published in Notification No. G.S.R.554 (E) in Gazette of India dated the 16th August, 2007.

(iii) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2007 published in Notification No. G.S.R.702 (E) in Gazette of India dated the 12th November, 2007.

(iv) The Indian Forest Service (Pay) Amendment Rules, 2007 published in Notification No. G.S.R.703 (E) in Gazette

of India dated the 12th November, 2007.

- (v) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 2007 published in Notification No. G.S.R.359(E) in Gazette of India dated the 18th May, 2007.
- (vi) The Indian Police Service (Pay) Third Amendment Rules, 2007 published in Notification No. G.S.R.360(E) in Gazette of India dated the 18th May, 2007.
- (vii) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 2007 published in Notification No. G.S.R.362(E) in Gazette of India dated the 18th May, 2007.
- (viii) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2007 published in Notification No. G.S.R.391(E) in Gazette of India dated the 26th May, 2007.
- (ix) The Indian Administrative Service (Pay) Third Amendment Rules, 2007 published in Notification No. G.S.R.392(E) in Gazette of India dated the 26th May, 2007.
- (x) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2007 published in Notification No. G.S.R.415(E) in Gazette of India dated the 5th June, 2007.
- (xi) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2007 published in Notification No. G.S.R.424(E) in Gazette of India dated the 13th June, 2007.
- (xii) The Indian Police Service (Pay) Fourth Amendment Rules, 2007 published in Notification No. G.S.R.425(E) in Gazette of India dated the 13th June, 2007.
- (xiii) The Indian Police Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2007 published in Notification No. G.S.R.438(E) in Gazette of India dated the 20th June, 2007.
- (xiv) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 2007 published in Notification No. G.S.R.471(E) in Gazette of India dated the 5th July, 2007.
- (xv) The Indian Administrative Service (Pay) Fourth Amendment Rules, 2007 published in Notification No. G.S.R.472(E) in Gazette of India dated the 5th July, 2007.

(9) Eleven Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (v to xv) of item No. (8) above.

(Placed in Library, See No.LT 7726/2007)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN):
Sir, I beg to lay on the Table--

(1) A copy of the Annual Report (Hindi and English versions) of the National Statistical Commission, New Delhi, for the year 2006-2007.

(Placed in Library, See No.LT 7727/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2006-2007.

(Placed in Library, See No.LT 7728/2007)

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS): Sir, on behalf of my colleague, Shrimati Panabakalakshmi, I beg to lay on the Table--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Kolkata, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Kolkata, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 7729/2007)

(3) A copy each of the following Annual Reports for the year 2006-2007 (Hindi and English versions) along with Audited Accounts in respect of the following Centres:-

(i) Population Research Centre Gokhale Institute of Politics and Economics, Pune.

(Placed in Library, See No.LT 7730/2007)

(ii) Population Research Centre, Thiruvananthapuram.

(Placed in Library, See No.LT 7731/2007)

(iii) Population Research Centre, Visakhapatnam.

(Placed in Library, See No.LT 7732/2007)

(iv) Population Research Centre, Vadodara.

(Placed in Library, See No.LT 7733/2007)

(v) CRRID Population Research Centre, Chandigarh.

(Placed in Library, See No.LT 7734/2007)

(vi) Population Research Centre, Patna.

(Placed in Library, See No.LT 7735/2007)

(vii) Population Research Centre, Delhi.

(Placed in Library, See No.LT 7736/2007)

(viii) Population Research Centre, Srinagar.

(Placed in Library, See No.LT 7737/2007)

(ix) Population Research Centre, Locknow.

(Placed in Library, See No.LT 7738/2007)

(x) Population Research Centre, Udaipur.

(Placed in Library, See No.LT 7739/2007)

(xi) Population Research Centre, Bhubaneswar.

(Placed in Library, See No.LT 7740/2007)

(xii) Population Research Centre, Dharwad.

(Placed in Library, See No.LT 7741/2007)

(xiii) Population Research Centre, Sagar.

(Placed in Library, See No.LT 7742/2007)

(xiv) Population Research Centre, Gandhigram.

(Placed in Library, See No.LT 7743/2007)

(xv) Population Research Centre, Guwahati.

(Placed in Library, See No.LT 7744/2007)

(xvi) Population Research Centre, Chandigarh.

(Placed in Library, See No.LT 7745/2007)

(xvii) Population Research Centre, Bangalore.

(Placed in Library, See No.LT 7746/2007)

(4) A copy each of the Review (Hindi and English versions) by the Government on the working of the above Centres for the year 2006-2007.

(Placed in Library, See No.LT 7747/2007)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA):
Sir, I beg to lay on the Table--

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

- (i) S.O. 1483 (E) published in Gazette of India dated the 29th August, 2007 regarding rates of fees to be recovered from the users of the Project facility on National Highway No. 9 (Pune-Hyderabad Road) in the State of Andhra Pradesh.
- (ii) S.O. 1471 (E) published in Gazette of India dated the 29th August, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 47 (Walayar –Thrissur Section) in the State of Kerala.
- (iii) S.O. 1500 (E) published in Gazette of India dated the 7th September, 2007 regarding rate of fee to be recovered from the users of four-laned stretch of National Highway No. 2 in the State of Uttar Pradesh.
- (iv) S.O. 1635 (E) published in Gazette of India dated the 27th September, 2007 making certain amendments in the Notification No. S.O. 1096 (E) dated the 4th October, 2005.
- (v) S.O. 1522 (E) published in Gazette of India dated the 12th September, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 5 (Vijayawada-Visakhapatnam Section) in the State of Andhra Pradesh.
- (vi) S.O. 1555 (E) published in Gazette of India dated the 17th September, 2007 making certain amendments in the Notification No. S.O. 808 (E) dated the 9th July, 2004.
- (vii) S.O. 1698 (E) published in Gazette of India dated the 4th October, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 7 (Nagpur-Hyderabad Section) in the State of Andhra Pradesh.
- (viii) S.O. 1803 (E) published in Gazette of India dated the 23rd October, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 7 (Nagpur-Hyderabad Section) in the State of Andhra Pradesh.
- (ix) S.O. 1836 (E) published in Gazette of India dated the 26th October, 2007 authorizing the Officers mentioned therein to acquire land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 202, in the State of Andhra Pradesh.
- (x) S.O. 1834 (E) published in Gazette of India dated the 26th October, 2007 authorizing the Officers mentioned therein to acquire land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 1, in the State of Punjab.
- (xi) S.O. 1732 (E) published in Gazette of India dated the 10th October, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 10 (Bahadurgarh-Rohtak Section) in the State of Haryana.
- (xii) S.O. 1430 (E) published in Gazette of India dated the 20th August, 2007 regarding acquisition of land

- for building (six-laning), maintenance, management and operation of National Highway No. 8 (Vadodara – Surat Section) in the State of Gujarat.
- (xiii) S.O. 1531 (E) published in Gazette of India dated the 13th September, 2007 regarding acquisition of land for building (six-laning), maintenance, management and operation of National Highway No. 8 (Bharuch– Surat Section) in the State of Gujarat.
- (xiv) S.O. 1532 (E) published in Gazette of India dated the 13th September, 2007 making certain amendments in the Notifications No. S.O. 621 (E) dated the 20th April, 2007.
- (xv) S.O. 1536 (E) and S.O. 1537 (E) published in Gazette of India dated the 13th September, 2007 regarding acquisition of land for building (six-laning), maintenance, management and operation of different stretches of National Highway No. 8 (Bharuch– Surat Section) in the State of Gujarat.
- (xvi) S.O. 1740 (E) published in Gazette of India dated the 12th October, 2007 regarding acquisition of land for building (six-laning), maintenance, management and operation of National Highway No. 8 (Bharuch– Surat Section) in the State of Gujarat.
- (xvii) S.O. 1731 (E) published in Gazette of India dated the 13th September, 2007 making certain amendments in the Notifications No. S.O. 1096 (E) dated the 4th August, 2007.
- (xviii) S.O.1861(E) published in Gazette of India dated the 13th September, 2007 making certain amendments in the Notifications No. S.O. 1096 (E) dated the 4th August, 2007.
- (xix) S.O. 1887(E) published in Gazette of India dated the 7th November, 2007 regarding acquisition of land for building (widening/two lining etc.), maintenance, management and operation of National Highway No. 154 (from Manacherra bazaar to Aenakhal) in the State of Assam.
- (xx) S.O. 1935(E) published in Gazette of India dated the 14th November, 2007 regarding rates of fee to be recovered from the users of four-laned different stretches of National Highway No. 8 (Gurgaon – Kotputli Section) in the States of Haryana and Rajasthan.
- (xxi) S.O. 1841(E) published in Gazette of India dated the 29th October, 2007 containing corrigendum to the Notification No. S.O. 1318(E) dated the 1st August 2007.
- (xxii) S.O. 1843(E) and S.O. 1844(E) published in Gazette of India dated the 29th October, 2007 regarding acquisition of land for building (widening/four-laning etc.) maintenance, management and operation of different stretches of National Highway No. 26 (Jhansi – Lakhnadon Section) in the State of Madhya Pradesh.
- (xxiii) S.O. 1923 (E) published in Gazette of India dated the 13th November, 2007 regarding acquisition of land for building (widening/four laning etc.) maintenance, management and operation of National Highway No. 4 (Bangalore – Nelamangala Section) in the State of Karnataka.
- (xxiv) S.O. 1924 (E) published in Gazette of India dated the 13th November, 2007 regarding acquisition of land for building (widening/four laning etc.) maintenance, management and operation of National Highway No. 7 (Bangalore – Hosur Section) in the State of Karnataka.
- (xxv) S.O. 1424 (E) published in Gazette of India dated the 16th August, 2007 regarding acquisition of land for building (widening) maintenance, management and operation of National Highway No. 57 (Muzaffarpur–Purnea Section) in the State of Bihar.
- (xxvi) S.O. 1739 (E) published in Gazette of India dated the 11th October, 2007 regarding rates of fee to be recovered from the users of bridge on National Highway No. 57 (Darbhanga-Sakari Section) in the State of Bihar.
- (xxvii) S.O. 1357 (E) published in Gazette of India dated the 6th August, 2007 regarding acquisition of land for building (four-laning) maintenance, management and operation of National Highway No. 7 (Hosur–Krishnagiri Section) in the State of Tamil Nadu.

- (xxviii) S.O. 1359 (E) published in Gazette of India dated the 6th August, 2007 regarding acquisition of land for building (widening/four-laning etc.,) maintenance, management and operation of National Highway No. 46 (Krishnagiri-Ranipet Section) in the State of Tamil Nadu.
- (xxix) S.O. 1360 (E) published in Gazette of India dated the 6th August, 2007 regarding acquisition of land for building (widening/four-laning etc.,) maintenance, management and operation of National Highway No. 7 (Athipalli-Krishnagiri Section) in the State of Tamil Nadu.
- (xxx) S.O. 1397 (E) published in Gazette of India dated the 13th August, 2007 regarding acquisition of land for building (widening/four-laning etc.,) maintenance, management and operation of National Highway No. 7 (Salem-Karur Section) in the State of Tamil Nadu.
- (xxxi) S.O. 1398 (E) published in Gazette of India dated the 13th August, 2007 making certain amendments in the Notification No. S.O. 279(E) dated 23rd February, 2007.
- (xxxii) S.O. 1432 (E) and S.O. 1433 (E) published in Gazette of India dated the 20th August, 2007 regarding acquisition of land for building (four-laning) maintenance, management and operation of different stretches of National Highway No. 7 (Salem-Karur Section) in the State of Tamil Nadu.
- (xxxiii) S.O. 1434 (E) published in Gazette of India dated the 20th August, 2007 making certain amendments in the Notification No. S.O. 265 (E) dated 2nd February, 2007.
- (xxxiv) S.O. 1459 (E) published in Gazette of India dated the 25th August, 2007 regarding acquisition of land for building (widening/four-laning etc.,) maintenance, management and operation of National Highway No. 4 in the State of Tamil Nadu.
- (xxxv) S.O. 1460 (E) published in Gazette of India dated the 25th August, 2007 regarding acquisition of land for construction of Flyover at Airport Junction on National Highway No. 45 in the State of Tamil Nadu.
- (xxxvi) S.O. 1461 (E) published in Gazette of India dated the 25th August, 2007 regarding acquisition of land for construction of Grade Separator at Kathipara Junction on National Highway No. 45 in the State of Tamil Nadu.
- (xxxvii) S.O. 1468 (E) published in Gazette of India dated the 29th August, 2007 regarding acquisition of land for building (widening) maintenance, management and operation of National Highway No. 47 including construction of bypasses (Salem-Coimbatore Section) in the State of Tamil Nadu.
- (xxxviii) S.O. 1469 (E) published in Gazette of India dated the 29th August, 2007 regarding acquisition of land for building (widening/four laning etc.,) maintenance, management and operation of National Highway No. 47 (Salem-Coimbatore Section) in the State of Tamil Nadu.
- (xxxix) S.O. 1470 (E) published in Gazette of India dated the 29th August, 2007 regarding acquisition of land for building (widening/four laning etc.,) maintenance, management and operation of National Highway No. 7 (Madurai-Kanniyakumari Section) in the State of Tamil Nadu.
- (xl) S.O. 1479 (E) published in Gazette of India dated the 29th August, 2007 authorizing the District Revenue Officer, Dindigul, Tamil Nadu as the Competent Authority to acquire land for building (widening of existing National Highway No. 209, including construction of bypasses) maintenance, management and operation in the State of Tamil Nadu.
- (xli) S.O. 1515 (E) published in Gazette of India dated the 11th September, 2007 regarding acquisition of land for building (widening/four laning etc.,) maintenance, management and operation of National Highway No. 47 (Salem-Coimbatore Section) in the State of Tamil Nadu.
- (xlii) S.O. 1516 (E) published in Gazette of India dated the 11th September, 2007 regarding acquisition of land for building (widening/four laning etc.,) maintenance, management and operation of National Highway No. 7 (Krishnagiri-Thoppur Ghat Section) in the State of Tamil Nadu.
- (xliii) S.O. 1524 (E) published in Gazette of India dated the 12th September, 2007 regarding acquisition of land for building (widening/four laning etc.,) maintenance, management and operation of National Highway No. 46 (Krishnagiri-Ranipet Section) in the State of Tamil Nadu.

- (xliv) S.O. 1527 (E) and S.O. 1528 (E) published in Gazette of India dated the 13th September, 2007 regarding acquisition of land for building (widening/four laning etc.,) maintenance, management and operation of different stretches of National Highway No. 45 (Trichy-Dindigul Section) in the State of Tamil Nadu.
- (xlv) S.O. 1533 (E) and S.O. 1534 (E) published in Gazette of India dated the 13th September, 2007 regarding acquisition of land for building (widening/four laning etc.,) maintenance, management and operation of different stretches of National Highway No. 7 (Krishnagiri-Thoppur Ghat Section) in the State of Tamil Nadu.
- (xlvi) S.O. 1541 (E) published in Gazette of India dated the 13th September, 2007 regarding acquisition of land for building (construction) of Chennai Bypass (Phase-II) connecting National Highway Nos. 4 and 5 and widening of Chennai Bypass (Phase-I) connecting National Highways Nos. 4 and 45 in the State of Tamil Nadu.
- (xlvii) S.O. 1542 (E) published in Gazette of India dated the 13th September, 2007 regarding acquisition of land for construction of Grade Separator at Kathipara Junction in the Kancheepuram District and Chennai District in the State of Tamil Nadu.
- (xlviii) S.O. 1565 (E) published in Gazette of India dated the 18th October, 2007 authorising District Revenue Officer to acquire land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 7 in the State of Tamil Nadu.
- (xlix) S.O. 1709 (E) published in Gazette of India dated the 8th October, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 45B (Tiruchirappalli-Viralimalai-Madurai Section) in the State of Tamil Nadu.
- (i) S.O. 1711 (E) published in Gazette of India dated the 8th October, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 7 (Salem-Karur Section) in the State of Tamil Nadu.
- (ii) S.O. 1712 (E) and S.O. 1713 (E) published in Gazette of India dated the 8th October, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of different stretches National Highway No. 7 (Bangalore-Salem-Madurai Section), including construction of bypass, in the State of Tamil Nadu.
- (iii) S.O. 1714 (E) and S.O. 1715 (E) published in Gazette of India dated the 8th October, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of different stretches of National Highway No. 7 (Madurai-Kanniyakumari Section) in the State of Tamil Nadu.
- (iiii) S.O. 1716 (E) published in Gazette of India dated the 8th October, 2007 making certain amendments in the Notification No. S.O. 118 (E) dated 6th February, 2007.
- (iv) S.O. 1717 (E) published in Gazette of India dated the 8th October, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 7 (Krishnagiri-Thoppur Ghat Section) in the State of Tamil Nadu.
- (v) S.O. 1718 (E) published in Gazette of India dated the 8th October, 2007 regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 7 (Salem-Karur Section) in the State of Tamil Nadu.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i to iii) of (1) above.

(Placed in Library, See No.LT 7748/2007)

(3) A Copy each of the following Notifications (Hindi and English versions) issued under section 11 of the National Highways Authority of India Act, 1988:-

- (i) S.O. 1634 (E) published in Gazette of India dated the 27th September, 2007 entrusting the stretches

mentioned therein of National Highway Nos. 1 and 10 to the Highways Authority of India.

- (ii) S.O.1730(E) published in Gazette of India dated the 10th October, 2007 entrusting the stretch mentioned therein of National Highway No. 6 to the Highways Authority of India.
- (iii) S.O.1860(E) published in Gazette of India dated the 1st November, 2007 entrusting the stretch mentioned therein of National Highway No. 2 to the Highways Authority of India.

(Placed in Library, See No.LT 7749/2007)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Indian Road Construction Corporation Limited, New Delhi, for the period from 29.06.2006 to 28.06.2007.
- (ii) Annual Report of the Indian Road Construction Corporation Limited, New Delhi, for the period 29.06.2006 to 28.06.2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7750/2007)

(5) A copy of the Notification No. S.O. 1570 (E) (Hindi and English versions) published in Gazette of India dated the 18th September, 2007 appointing the Project Directors, mentioned therein, of the National Highways Authority of India in Highway Administration issued under sub-section (1) of Section 20 of the Control of National Highways (Land and Traffic) Act, 2002.

(Placed in Library, See No.LT 7751/2007)

(6) A copy each of the following Notifications (Hindi and English versions) issued under section 6 of the Control of National Highways (Land and Traffic) Act, 2002 :-

- (i) S.O. 1571 (E) published in Gazette of India dated the 18th September, 2007 appointing Shri Chaudhari Satish Kishan, ADJ, Nanded as the Presiding Officer in the National Highway Tribunal, Mumbai, subject to certain conditions.
- (ii) Notification No. F. No. NH-11014/2/2004-P&M published in Gazette of India dated the 1st November, 2007 assigning the Additional charge of the National Highway Tribunals, mentioned therein, to the Presiding Officer, National Highway Tribunal, Mumbai, with immediate effect.

(Placed in Library, See No.LT 7752/2007)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN): Sir, I beg to lay on the Table--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Economic Growth (Development Planning Centre), Delhi, for the year 2006-2007, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Economic Growth (Development Planning Centre), Delhi, for the year 2006-2007,

(Placed in Library, See No.LT 7753/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Construction Industry Development Council, New Delhi, for the year 2006-2007, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Construction Industry Development Council, New Delhi, for the year 2006-2007.

(Placed in Library, See No.LT 7754/2007)

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): Sir, I beg to lay on the Table--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Indian Rare Earths Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the Indian Rare Earths Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7755/2007)

(b) (i) Review by the Government of the working of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2006-2007.

(ii) Annual Report of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7756/2007)

(c) (i) Review by the Government of the working of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7757/2007)

(d) (i) Review by the Government of the working of the Uranium Corporation of India Limited, Jaduguda, for the year 2006-2007.

(ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7758/2007)

(e) (i) Review by the Government of the working of the Antrix Corporation Limited, Bangalore, for the year 2006-2007.

(ii) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7759/2007)

(f) (i) Review by the Government of the working of the Semiconductor Complex Limited, S.A.S. Nagar, for the year 2006-2007.

(ii) Annual Report of the Semiconductor Complex Limited, S.A.S. Nagar, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 7760/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Atomic Energy Education Society, Mumbai, for the year 2006-2007.

(Placed in Library, See No.LT 7761/2007)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of

Physics, Bhubaneswar, for the year 2006-2007.

(Placed in Library, See No.LT 7762/2007)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Memorial Centre, Mumbai, for the year 2006-2007.

(Placed in Library, See No.LT 7763/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2006-2007.

(Placed in Library, See No.LT 7764/2007)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, Gandhinagar, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Plasma Research, Gandhinagar, for the year 2006-2007.

(Placed in Library, See No.LT 7765/2007)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Kolkata, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Saha Institute of Nuclear Physics, Kolkata, for the year 2006-2007.

(Placed in Library, See No.LT 7766/2007)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Chennai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Mathematical Sciences, Chennai, for the year 2006-2007.

(Placed in Library, See No.LT 7767/2007)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Harish-Chandra Research Institute, Allahabad, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Harish-Chandra Research Institute, Allahabad, for the year 2006-2007.

(Placed in Library, See No.LT 7768/2007)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Remote Sensing Agency, Hyderabad, for the year 2006-2007.

(Placed in Library, See No.LT 7769/2007)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Semi-Conductor Laboratory, Chandigarh, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semi-Conductor

Laboratory, Chandigarh, for the year 2006-2007.

(Placed in Library, See No.LT 7770/2007)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Space Applications Centre, Shillong, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Space Applications Centre, Shillong, for the year 2006-2007.

(Placed in Library, See No.LT 7771/2007)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Atmospheric Research Laboratory, Gadanki, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Atmospheric Research Laboratory, Gadanki, for the year 2006-2007.

(Placed in Library, See No.LT 7772/2007)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 2006-2007.

(Placed in Library, See No.LT 7773/2007)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY): Sir, I beg to lay on the Table--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2006-2007.

(Placed in Library, See No.LT 7774/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehradun, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Forestry Research and Education, Dehradun, for the year 2006-2007.

(Placed in Library, See No.LT 7775/2007)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Forest Management, Bhopal, for the year 2006-2007.

(Placed in Library, See No.LT 7776/2007)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): Sir, I beg to lay on the Table--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Environment Education, Ahmedabad, for the year 2006-2007.

(Placed in Library, See No.LT 7777/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the CPR Environmental Education Centre, Chennai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the CPR Environmental Education Centre, Chennai, for the year 2006-2007.

(Placed in Library, See No.LT 7778/2007)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2006-2007.

(Placed in Library, See No.LT 7779/2007)

(4) A copy of the Notification No. S.O.1677 (Hindi and English versions) published in Gazette of India dated the 28th September, 2007 making certain amendments in the Notification No. S.O.671 (E) dated the 28th September, 2007, issued under sub-section (3) of section 3 of the Environment (Protection) Act, 1986.

(Placed in Library, See No.LT 7780/2007)

(5) A copy of the Environment (Protection) Amendment Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.704 (E) in Gazette of India dated the 12th November, 2007, under section 26 of the Environment (Protection) Act, 1986.

(Placed in Library, See No.LT 7781/2007)

12.02 hrs.